

benami or fictitious deposit accounts have been operated.

Meeting of SC/ST Employees' Associations with Top Bank Executives

767. SHRI HET RAM: Will the Minister of FINANCE be pleased to state:

(a) whether any decision had been taken by Government to have quarterly meetings of associations of Scheduled Castes and Scheduled Tribes employees in nationalised banks and financial institutions with Chairman and executives of respective banks to discuss the problems of Scheduled Castes/Scheduled Tribes employees in respect of implementation of reservation policy and other related matters;

(b) if so, whether such meetings have been conducted by the banks/financial institutions with their respective Scheduled Castes/Scheduled Tribes employees associations after the said decision of Government;

(c) the particulars of the banks/financial institutions, if any, which have not so far conducted such meetings; and

(d) the action proposed to be taken against the officials responsible for ignoring the Government directives?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). Pursuant to a meeting of the then Minister of State for Finance with Members of Parliament and representatives of the Scheduled Castes/Scheduled Tribes Employees Welfare Associations in banks, the public sector banks/financial institutions were advised to hold meetings with representatives of Scheduled Castes/Scheduled Tribes employees to sort

out matters relating to reservations for the Scheduled Castes and Scheduled Tribes. 18 of the 20 Nationalised banks and 4 of the 6 financial institutions have reported to have conducted such meetings at least once. The remaining two banks and Industrial Reconstruction Bank of India from amongst the financial institutions are holding such a meeting in the month of March 1990. EXIM Bank, the other financial institution has also been advised to hold the meeting with its Scheduled Castes/Scheduled Tribes Employees.

Pension to Bank Employees

768. SHRI HET RAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government held discussions through IBA with trade unions in the banking industry for extending the facility of pension to bank employees and an agreement in this respect has been reached;

(b) if so, the details thereof;

(c) the likely financial burden on the banking industry with introduction of pension scheme and the arrangements made to meet this burden; and

(d) whether the said settlement shall be applicable in respect of officers also and if not the arrangements made to extend the facility to officers in banking industry?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). Indian Bank's Association (IBA) holds discussions with the Employees Associations on behalf of the managements of the member Banks. The IBA is reported to have held discussions on the question of introducing pension for workmen employees in lieu of Contributory Provident Fund. The negotiations have, however not been completed.